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ITEM NO. 55

COURT NO.7

SECTION II

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl)... 2008

CRLMP.NO(s). 6413

(From the judgement and order dated 22/11/2007 in CRLA No. 103/2006 of The HIGH COURT OF UTTARAKHAND AT NAINITAL)

SURAT SINGH PANWAR

Petitioner(s)

VERSUS

STATE OF UTTARAKHAND

Respondent(s)

WITH CRL.M.P.8385/2008 (C/Delay in filing SLP and office report)

Date: 29/08/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE C.K. THAKKER

HON'BLE MR. JUSTICE D.K. JAIN

For Petitioner(s) Mr. Sanjib Dutta, Adv.

Mr. Ashiesh Kumar, Adv.

Mr. Aditya K Dubey, Adv.

Mr. Jaseem Akhtar, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

As per office report, record and proceedings have been received.
Learned counsel for the petitioner prays for four weeks' time to go through the
record and proceedings. Time prayed for is allowed.

List thereafter.

[Charanjeet Kaur]
Court Master

[Vinod Kulvi]
Court Master